

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 235/99

New Delhi this the 3rd day of December 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J)
Hon'ble Mr. R.K. Ahooja, Member (A)

Shri Maha Prasad Rai
S/o Shri Ram Sakal Rai
R/o N-28, C-09, Chander Shekhar
Azad Colony, Wazirpur Indl. Area,
Delhi-110 052.

(By Advocate: Shri S.K. Gupta) ...Applicant

Versus

1. Govt. of NCT of Delhi
through: Chief Secretary,
5, Sham Nath Marg,
Delhi.
2. Commandant General,
Home Guards & Civil Defence,
C.I.T. Building, Raja Garden,
New Delhi.
3. Commandant,
Home Guards, Delhi,
C.I.T. Building, Raja Garden,
New Delhi.

(By Advocate: Shri Rajinder Pandita) ...Respondents

ORDER (Oral)

By Reddy, J. -

The applicant is a Home Guard. He challenges the order of discharge. This matter is squarely covered by the judgment of the Full Bench in OA-1753/97 and Batch dated 25.11.99. The OA is, therefore, dismissed in terms of the aforesaid Full Bench judgment.

R.K. Ahooja —
(R.K. Ahooja)
Member (A)

V. Rajagopala Reddy
(V. Rajagopala Reddy)
Vice-Chairman (J)